

[English]

Central Rural Universities

2068. DR. KARTIKESWAR PATRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the policy of the Government for setting up of Central Rural Universities during the current Plan period;

(b) whether any survey has been conducted to bifurcate the existing Universities; and

(c) if so, the details thereof, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The policy of the Government on Rural Universities as contained in National Policy on Education 1986, (with modifications undertaken in 1992), is that the new pattern of Rural Universities will be consolidated and developed on the basis of the Mahatma Gandhi's revolutionary ideas on education so as to take the challenges of micro-planning at grass roots level for the transformation of rural areas. It envisages that Institutions and programme of Gandhian basic Education will be supported. It has been decided to set up a Central Council of Rural Institutes during the current plan period.

(b) No, Sir. There is no proposal to bifurcate any University for this purpose.

(c) Does not arise.

New Sugar Mills

2069. SHRIMATI VASUNDHARA RAJE:

SHRI HARIN PATHAK:

SHRI ANKUSHAO RAOSAHEB TOPE:

SHRI SHANKERSINH VAGHELA:

SHRI HARIBHAI PATEL:

SHRI SANTOSH KUMAR GANGWAR:

SHRI PANKAJ CHOWDHARY:

DR. MAHADEEPAK SINGH SHAKYA:

SHRI NITISH KUMAR:

SHRI RAJVEER SINGH:

SHRI JANARDAN MISRA:

DR. LAL BAHADUR RAWAL:

SHRI RAMCHANDRA VEERAPPA:

SHRI CHINMAYANAND SWAMI:

Will the Minister of FOOD be pleased to state:

(a) the number of sugar mills in Private, Public and Co-operative Sectors at present, State-wise;

(b) whether the Union Government have any proposal to set up more sugar mills in the various States particularly in Uttar Pradesh in view of vast cultivation of sugarcane in the area;

(c) if so, the details thereof, location-wise;

(d) the number of proposals sent by each State for setting up of new sugar mills upto October, 1994;

(e) the number of sugar mills for which licences have been issued and the number of mills which have started functioning, State-wise;

(f) the number of proposals pending so far with the Union Government, State-wise; and

(g) the time by which these are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) As on 31.10.1994 there were 429 installed sugar mills in the country, the State-wise and sector-wise details of which are given in the attached *Statement-I*.

(b) and (c) The Union Government does not set up sugar mills in any part of the country. It however, grants Letters of Intent/Industrial Licences in accordance with the prevailing licensing policy guidelines for setting up of new sugar mills. During the sugar year 1993-94, 74 Letters of Intent have been issued for setting up of new sugar mills in various States of the country, of which 25 pertain to the State of Uttar Pradesh. Location-wise details of these 25 Letters of Intent are given in the attached *Statement-II*.

(d) and (e) As on 31.10.1994, 918 proposals have been received through the Department of Industrial Development for setting up of new sugar factories in various States of the country. Of these, 813 proposals have been scrutinised by the Screening Committee. After examination, recommendations of the Ministry of Food were sent to the Ministry of Industry for consideration by the Licensing Committee. As on 31.10.1994, 74 Letters of Intent have been issued by the Ministry of Industry. State-wise number of proposals received, number of proposals considered and letters of intent issued are given in the attached *Statement-III*.

It takes about 3 to 4 years to set up a new sugar factory. As such, no sugar mill out of the aforesaid 74 Letters of Intent issued has started functioning as yet.

(f) As on 31.10.1994, 105 proposals are pending consideration in the Ministry of Food. A *Statement-IV* showing the State-wise number of proposals pending is enclosed.

(g) It is not possible at present to specify any time frame in this regard.

STATEMENT-I

Statement Showing the state-wise, sector-wise Installed Sugar Mills in the country (as on 31.10.1994)

Sl. No.	State	Private	Public	Cooperative	Total
1.	Punjab	4	—	15	19
2.	Haryana	1	—	10	11
3.	Rajasthan	1	1	1	3
4.	Uttar Pradesh	44	35	31	110
5.	Madhya Pradesh	4	1	3	8
6.	Gujarat	—	—	18	18
7.	Maharashtra	6	—	103	109
8.	Bihar	15	15	—	30
9.	Assam	3	1	2	6
10.	Orissa	1	—	4	5
11.	West Bengal	1	1	—	2
12.	Nagaland	—	1	—	1
13.	Andhra Pradesh	11	3	18	37
14.	Karnataka	10	3	18	31
15.	Tamil Nadu	15	3	15	33
16.	Pondicherry	1	—	1	2
17.	Kerala	1	—	2	3
18.	Goa	—	—	1	1
19.	Dadra Nagar Haveli	—	—	—	—
20.	Manipur	—	—	—	—
	All India Total	118	69	242	429

STATEMENT-II

Statement Showing the Letters of Intent Issued During the Sugar Year 1993-94 for Setting up of New Sugar Mills (Location-Wise) in Uttar Pradesh.

Sl. No.	Name of Applicant	Location	
1	2	3	
1.	Shri Mahesh Vitaldas Chaturvedi.	Rayamath,	Dt. Mathura
2.	M/s JK Industries Ltd.	Mirganj, Distt.	Bareilly
3.	M/s Oswal Overseas Ltd.	Nawabganj, Distt.	Bareilly
4.	Shakumbari Sugar & Allied Industries Ltd.	Rasoolpur, Distt.	Saharanpur
5.	Dwarikesh Sugar Industries Ltd.	Bundki, Distt.	Bijnor
6.	Shri NK Srivastava	Shohratgarh, Distt.	Siddarthnagar
7.	Indo Gulf Explosives Ltd.	Meizapur, Distt.	Gonda
8.	M/s Bajaj Hindustan Ltd.	Shardanagar, Distt.	Lakhimpur Kheri
9.	M/s Simbhaoli Sugar Mills Ltd.	Chihwaria, Distt.	Bahraich
10.	M/s The Seksaria Biswan Sugar Factory Ltd.	Behra Reusa, PO Biewan Distt.	Sitapur
11.	M/s Gomati Sugar Mills (P) Ltd.	Jung Bahadur Ganj, Distt.	Lakhimpur Kheri
12.	M/s U.P. Coop. Sugar Factories Federation Ltd.	Behri Brahman Thakurawara, Distt.	Moradabad
13.	M/s Warren Tea Ltd.	Rupapur, Distt.	Hardoi
14.	Shri V.S. Dewan	Agwanpur, Distt.	Moradabad
15.	Mr. Sudhish Prakash	Tikaula, Distt.	Muzaffarnagar
16.	M/s Kasturi Sugar Mills Ltd.	Un, Teh. Kairona Distt.	Muzaffarnagar
17.	M/s Oswal Agro Mills Ltd.	Jelelebad, Distt.	Shahjahanpur
18.	Sh. Satish Jain, M/s Shiva Paper Mills.	Tanda, Tech-Shahbad, Distt.	Rampur
19.	M/s Saryu Sugar Mills Ltd.	Akberpur, Distt.	Falzarbad
20.	Shri Kantilal Parasrampuria	Budhana, Distt.	Muzaffarnagar
21.	Shri S.N. Chaturvedi	Arauli, Distt.	Aligarh
22.	M/s Associated Sugar Mills Ltd.	Thoi Village, Distt.	Hardwar
23.	Shri Vipin Goel	Chandak Distt.	Bijnor
24.	M/s Gulshan Sugars & Chemicals Ltd.	Dhaulana, Distt.	Ghaziabad
25.	M/s Somalya Organics (India) Ltd.	Maharajganj, Distt.	Maharajganj

STATEMENT-III

Statement Showing the State-wise Position of Proposals Received, considered and Letters of Intent Issued for Setting up of New Sugar Mills (As on 31.10.1994).

Sl. No.	Name of State	No. of proposals received	No. of Proposals/ considered by the Screening Committee	No. of letters of intent issued
1.	Uttar Pradesh	337	274	25
2.	Maharashtra	240	225	17
3.	Gujarat	13	13	2
4.	Bihar	27	27	1
5.	Haryana	18	18	4
6.	Punjab	34	30	—
7.	Andhra Pradesh	98	97	15
8.	Karnataka	66	60	5
9.	Tamil Nadu	46	41	2
10.	Madhya Pradesh	23	14	2
11.	Rajasthan	2	2	—
12.	Orissa	8	7	1
13.	Kerala	1	1	—
14.	Himachal Pradesh	2	1	—
15.	Assam	2	2	—
16.	Arunachal Pradesh	1	1	—
Total		918	813	74

STATEMENT-IV

Statement Showing the State-wise Number of Proposals Pending for Consideration (As on 31.10.1994).

S.No.	State	No. of proposals pending consideration
1.	Uttar Pradesh	63
2.	Maharashtra	15
3.	Punjab	4
4.	Andhra Pradesh	1
5.	Karnataka	6
6.	Tamil Nadu	5
7.	Madhya Pradesh	9
8.	Orissa	1
9.	Himachal Pradesh	1
Total		105

Faculty of Physical Education and Sports Sciences

2070. SHRI SURAJ MANDAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware that in spite of the decision taken by the University Grants Commission in 1988 to create a separate Faculty of